

**Central Administrative Tribunal
Principal Bench**

**CP No.421/2016
OA No.1027/2014**

New Delhi, this the 30th day of March, 2017

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

S.K. Verma, Dy. Commissioner, KVS,
Aged about 59 years,
S/o Late Sh. SR Verma,
R/o 3/123, Viram Khand,
Gomti Nagar, Lucknow-226010 (UP) - Petitioner

(By Advocate: Mr. MK Bhardwaj)

Versus

Sh. Santosh Kumar Mall,
Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi - Respondent

(By Advocate: Mr. S.Rajappa)

ORDER(ORAL)

Shri Shekhar Agarwal, Member (A):

Today, when this matter was taken up, it was agreed upon by the parties that with the passing of the office order dated 29.03.2017, the order of this Tribunal stands complied with. Accordingly, this CP is closed and notice issued to the contemnor is discharged. The petitioner shall, however, have liberty to revive this CP in case the GPF Account Number is not allotted to him within four weeks. The petitioner is also

directed to cooperate with the respondent for transferring the management share from ZIET, Gwalior to KVS Fund Account.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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